

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Docket No. 103/TT/2012

Date: 21.8.2013

To
Power Transmission Corporation of Uttarakhand Ltd.,
132 kV Sub-station, Majra Campus,
Dehradun

Subject: Determination of tariff of inter-state transmission lines connecting two states in pursuance of Commission's Suo-motu order dated 14.3.2012 in Petition No. 15/SM/2012

Sir,

Please refer to your affidavit on the above mentioned subject. It is observed that 132 kV Mahuakheraganj-Thakurdwara, 400 kV Kashipur-Moradabad, 132 kV Sitarganj-Pilibhit & 400 kV Puhana (Roorkee)-Muzzafarpur lines have been commissioned after PTCUL's formation on 27.5.2004. It is requested that reasons for not having required data for these line may be furnished on affidavit, with advance copy to the respondents/beneficiaries, latest by 23.9.2013.

Yours faithfully,

Sd/-
(P. K. Sinha)
Asst. Chief (Legal)